<u>15.43 hrs.</u>

Title: Introduction of the Constitution (Amendment) Bill, 2000 (Amendment of Article 200, etc.).

SHRI HANNAN MOLLAH (ULUBERIA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI HANNAN MOLLAH : Sir, I introduce the Bill.

\*Published in the Gazette of India Extraordinary Part-II Section 2, dated 23.2.2001

\*\*Introduced with the recommendation of the president.